



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Monday,31st August 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 3 i.e. ORIGINAL COURT NO. 3.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10
IN THE MORNING SESSION AND ITEM NOS. 11
TO 20 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
19	AB/2195/2020 (PDF COPY)	NASIR UDDIN AHMED AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED	PP, ASSAM
20	AB/2198/2020 (PDF COPY)	DIGANTA KR. NATH AND ANR. Versus UNION OF INDIA	MR N J DAS MS K SARMA	SC, CENTRAL EXCISE CUSTOMS

LEAVE NOTE OF ADVOCATES FOR 31/08/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. A DEB	17-08-2020	To	31-08-2020
3)	MR. R P SINGH	24-08-2020	To	20-09-2020
4)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 6 i.e. ORIGINAL COURT NO. 7.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 15
IN THE MORNING SESSION AND ITEM NOS. 16
TO 29 IN THE AFTERNOON SESSION.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
29 Bail Appln./1681/2020	RAJU MEDHI @ RAJU THAKURIA Versus THE STATE OF ARUNACHAL PRADESH	MR J PAYENG MR. N K KALITA MR. D BORA	PP, A P

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 12 i.e. ORIGINAL COURT NO. 16.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10
IN THE MORNING SESSION AND ITEM NOS. 11
TO 24 IN THE AFTERNOON SESSION.**

THIS BENCH WILL SIT FROM 12:00 NOON.

**ITEM NO. 24 WILL BE TAKEN VIA REMOTE
VIDEO CONFERENCING.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING</u>				
24	AB/1882/2020 FIXED	TIRTHA GOGOI Versus THE STATE OF ASSAM	MR N DUTTA MR. N BORAH	PP, ASSAM

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